

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1749
TO BE ANSWERED ON 10.03.2025**

Sports Infrastructures in Tier-2/3 Cities

1749. Shri Pushpendra Saroj:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any assessments have been conducted to identify gaps in sports infrastructure in Tier-2 and Tier-3 cities;**
- (b) if so, the details thereof and the manner in which these are being addressed under the Khelo India Programme, if not, the reasons therefor;**
- (c) whether the Government plans to allocate additional funds to promote sports in these regions; and**
- (d) if so, the details thereof along with timeline and if not, the reasons therefor?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) and (b) No such assessments have been carried out. However, under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country, including in tier-2 and tier-3 cities. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.

(c) and (d) 'Sports' being a State subject, the responsibility of development of sports, including allocation of funds to promote sports, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs & Sports (MYAS) implements the following schemes for the development of sports, to promote sports in the country, including in Tier-2 and Tier-3 cities:

(i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry (<https://yas.nic.in>) and the Sports Authority of India (<https://sportsauthorityofindia.nic.in>).
